

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYASABHA
UNSTARRED QUESTION NO. 2149
TO BE ANSWERED ON MARCH, 20 2023**

ANTI-ENCROACHMENT DRIVES

NO. 2149. MS. DOLA SEN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of accidents that occurred during the anti-encroachment drives;
- (b) the state-wise details thereof for the last 5 years;
- (c) whether Government has taken any proactive steps to enquire about the accidents; and
- (d) whether Government pays any compensation to people for any kind of injury they suffer during the anti-encroachment drives?

ANSWER

**MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) to (d) Anti-encroachment drives fall within the jurisdiction of the State Governments/UT Administrations. Data in this regard is not maintained by the Central Government.
